

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) A fixed licence fee is charged on daily or monthly basis, except at some small stations where porters are licensed by Station Masters and no licence fee is collected from them.

(b) No.

(c) Delhi Junction—948.
New Delhi—60.

(d) Uniforms, badge and some medical facilities are provided without any extra cost at stations where porters are directly licensed by the Railway.

HINDI TELEGRAMS

*1459. **Shri H. G. Vaishnav:** Will the Minister of Communications be pleased to state what was the number of Hindi telegrams sent from and received in the telegraph offices in Hyderabad State during 1953?

The Deputy Minister of Communications (Shri Raj Bahadur): Total 'Sent' 228 and Total 'Received' 94.

नए डाक व तार घर

*१४६०. श्री रणबन सिंह : क्या संचार मंत्री यह बताने की कृपा करेंगे :

(क) १९५४-५५ के आय-व्ययक में कितने नये डाकघर और तारघर खोलने का उपबन्ध किया गया है ;

(ख) विन्ध्य प्रदेश में कितने नये डाक घर और तार घर खोले जायेंगे ; और

(ग) १९५२-५३ और १९५३-५४ में खोले गये डाक व तार घरों के कारण सरकार को कितनी हानि उठानी पड़ी ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (c). Information is being collected and will be placed on the Table of the House.

RAILWAY THEFTS

*1461. **Shri Bhagwat Jha Azad:** Will the Minister of Railways be pleased to refer to the answer given to Starred Question No. 812 asked on the 9th March, 1954 regarding railway thefts and state:

(a) the number of claims submitted to Government in connection with such thefts in 1953;

(b) what is the amount claimed as compensation; and

(c) whether any Railway employees were involved in these thefts?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). Information is not maintained of the number of claims submitted in connection specifically with cases of theft, nor is it practicable to indicate the total amount claimed as compensation. However, the number of claims settled and the amount that has been paid during 1952-53 on account of goods lost and on account of goods stolen were as follows:—

	No.	Amount
(i) On account of goods lost	70,847	Rs. 1,15,75.2
(ii) On account of goods stolen	30,222	Rs. 58.2

(c) Yes, Sir, some Railway employees were also involved in some cases.

BISROLI BOOKING OFFICE

*1462. { **Shri M. L. Agrawal:**
Shri Balwant Sinha Mehta:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the booking office at Bisroli Railway Station on the Northern Railway was looted recently;

(b) how much loss Government have suffered by the looting of cash and by damage to property;

(c) whether the miscreants have been apprehended and the looted property recovered; and

(d) what precautions Government contemplate to take for the safety of the staff at such small stations?